

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No. 306 of 2013 &
Appeal No. 307 of 2013**

Dated :09th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Appeal No. 306 of 2013

In the matter of :

M/s Maithon Power Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary
Mr. Avijeet Lala

Counsel for the Respondent(s) : Mr. Nikhil Nayyar,
Mr. Dhananjaya for R-1

Mr. Ajit Warriar
Mr. Dushant Manocha for BRPL

Appeal No. 307 of 2013

In the matter of :

M/s Maithon Power Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary
Mr. Avijeet Lala

Counsel for the Respondent(s) : Mr. Nikhil Nayyar,
Mr. Dhananjaya for R-1
Mr. Manish Srivastava,
Mr. K. Datta for R.2

ORDER

List these matters for further hearing on 21.12.2015.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps